ITEM NO.1 COURT NO.4 SECTION X

## SUPREME COURT OF INDIA RECORD OF PROCEEDINGS

Writ Petition(s)(Civil) No(s).419/2016

INDIAN EX SERVICEMEN MOVEMENT
(AN ALL INDIA FEDERATION OF MILITARY
VETERANS ORGANISATION)

Petitioner(s)

**VERSUS** 

UNION OF INDIA

Respondent(s)

(WITH IA No. 33253/2017 - I A FOR AMENDMENT OF WP)

Date: 15-02-2022 This petition was called on for hearing today.

CORAM:

HON'BLE DR. JUSTICE D.Y. CHANDRACHUD

HON'BLE MR. JUSTICE SURYA KANT HON'BLE MR. JUSTICE VIKRAM NATH

For Petitioner(s) Mr. Huzefa Ahmadi, Sr. Adv.

Mr. Balaji Srinivasan, AOR

Mr. Arunava Mukherjee, Adv.

Ms. Garima Jain, Adv.

Mr. Rohan Sharma, Adv.

Ms. Pallavi Sengupta, Adv.

Ms. Lakshmi Rao, Adv.

Ms. Aakriti Priya, Adv.

Mr. Md. Shahrukh, Adv.

Mr. Prateek Yadav, Adv.

For Respondent(s) Mr. N. Venkatraman, ASG

Ms. Priyanka Das, Adv.

Mr. Akshay Amritanshu, Adv.

Mr. Apoorv Kurup, Adv.

Mr. Rajat Nair, Adv.

Mr. Ankur Talwar, Adv.

Mr. Shyam Gopal, Adv.

Ms. Chinmayee Chandra, Adv.

Mr. A.K. Sharma, AOR

Mr. Mukesh Kumar Maroria, AOR

## UPON hearing the counsel the Court made the following O R D E R

- 1 Heard in-part.
- 2 List the Writ Petition tomorrow (16 February 2022) on the top of the Board as part-heard matter.

(SANJAY KUMAR-I) AR-CUM-PS (SAROJ KUMARI GAUR) COURT MASTER